

ANNEXURE-1

Name of Corporate Debtor: Sharma Kalypso Private Limited

List of Creditors

(Pursuant to claims received as on 16.12.2022)

Date of Commencement of liquidation: 02/06/2022

List of Stakeholders updated as on: 28/02/2023

List of Secured Financial Creditors

Sl. No.	Name of Creditor	Identification No.	Details of Claim Received		Details of Claim admitted						Amount of Contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by Guarantee						% share in total amount of claims admitted
1	UNION BANK OF INDIA	NA	16.12.2022	1,719,226,979.00	1,580,333,771.65	Secured	1,580,333,771.65	No	1)Pari passu first charge on inventory cum book debts/current assets (present and future) with Bank of Maharashtra 2)Pari Passu first charge on Hypothecation of plant and machinery and other moveable assets. 3)Pari Passu first charge on Shop at LGF-11 Lower Ground Floor Commercial Complex known as Gold Souk Jaipur owned by M/s Sharma Constructions represented by Bawana Sharma	1,580,333,771.65	70.77	NIL	NIL	138,893,207.35	Nil	Interest has been considered upto Liquidation commencement date as per the order dated 02.06.2022 passed by Hon'ble NCLT initiating liquidation of Corporate Debtor, accordingly excess interest claim amount has been rejected .
2	Bank of Maharashtra	NA	04.02.2022	571,991,571.01	571,991,571.01	Secured	571,991,571.01	No	*First Pari Passu charges by way of Hypothecation of stocks and receivables of the company *Assignment of LIC policies in the name of Shri Ramesh Sharma, Director on Pari Passu Basis *Pari passu 1st Charge of factory Shed on Land measuring 2200 sq yards at Khasra No.31/17, in village Saffipur Ranhola, Nangloi-Najafgarh Road, New Delhi in the name of Mrs Usha And Raksha Sharm. *Pari Passu 1st Charge on residential flat DDA SFS category-III Duplex Flat no. 159, Munirka Vihar, New Delhi in the name of Shri Ramesh Sharma. *Pari Passu 1st Charge on residential building property situated at Jaipur in the name of the company. *Pari Passu 1st Charge on equitable mortgage of commercial Land and Building landed property at Pocket E, Secto-2 udyog vihar, Bawana in the name of the company.	571,991,571.01	25.61	NIL	NIL	Nil	Nil	
Total Amount				2,291,218,550.01	2,152,325,342.66		2,152,325,342.66				96.38	-	-			